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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.03.2019

PRESENT: 1.Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.92/B B/ 2018	For further hearing	Sec 7 of I&B Code	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan Housing projects Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

none present

ORDER

None appears for the party. Post the case on **22.04.2019**


MEMBER(T)


MEMBER(J)

Raushan



Comptroller